

Shri Rishang Keishing: Is it a fact that the Naga dancers from Manipur who were taken to the National Physical Laboratory, Pusa Road, were denied of transport facilities and they had to walk back for food to their camp in New Delhi? May I also know whether they missed their lunch on that day?

Mr. Deputy-Speaker: Is this Parliament to discuss such a small matter—when they have been brought all the way and so much money has been spent, whether they were denied lunch or dinner?

Shri Rishang Keishing: It is not a small matter. It is an insult.

Mr. Deputy-Speaker: Next question.

Shri K. K. Basu: That race is neglected.

TIBETANS

*1285. **Shri S. N. Das:** Will the Minister of Home Affairs be pleased to state:

(a) the total number of Tibetans who entered India during 1952 and 1953 respectively;

(b) the number of Tibetans who were not allowed to enter the territory of India in 1953;

(c) how many of them have since left India; and

(d) what is the present position with regard to their entering India?

The Deputy Minister of Home Affairs (Shri Datar): (a) The number was 10404 during the year 1952 and 11012 from the 1st January, 1953, to the 30th September, 1953.

(b) The information is being collected and will be laid on the Table of the House.

(c) 10,405 from the 1st January to the 30th September, 1953.

(d) They are required to obtain permits for entry and stay in India, which also indicate the period for which they are authorised to stay.

Shri S. N. Das: May I know, Sir, whether any number of Tibetans have been found coming to India through Nepal without permits?

Shri Datar: That information is not here with me.

Shri S. N. Das: May I know, Sir, whether there has been any relaxation or stiffening of the rules governing the entry of Tibetans into India?

Shri Datar: The rules are being enforced as they are.

Shri N. M. Lingam: May I know the reasons which prompted the influx of Tibetans in such large numbers into the country?

Shri Datar: There is no influx. They come either for trade or on pilgrimage or as labourers.

The Prime Minister (Shri Jawaharlal Nehru): There seems to be some misunderstanding about 'influx'. We are not aware of any extraordinary, abnormal conditions prevailing on the frontier.

Mr. Deputy-Speaker: Question No. 1287, Sardar Hukam Singh.

Sardar Hukam Singh: No. 1287.

Shri S. C. Samanta rose —

Mr. Deputy-Speaker: I have called Sardar Hukam Singh. Both of them can put the question.

MANUAL OF OFFICE PROCEDURE

*1287. **Sardar Hukam Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether the intended Manual of Office Procedure has been finalised by the Manual Committee; and

(b) whether the draft provisions in the Manual were given sufficient trial by the Ministries in the first instance before incorporation in the Manual?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). The Manual of Office Procedure has not been finalised yet. The draft of the